

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 08.04.2021 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1506 of 2019	Excise and Taxation Department Vs. Allied Strips Ltd. & Anr.	Manisha Agarwal Narain	Abhishek Anand
<b>2.</b>	Comp. App. (AT) (Ins) No. 360 of 2020 & I.A No. 258 of 2021	The South Indian Bank Ltd. Vs. S. Rajagopal, Liquidator & Ors.	Varun Lamba	Varsha Banerjee

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**